Annexure – 8 Name of the corporate debtor: Circar Jute Mills Private Limited. ; Date of commencement of CIRP 04/04/2022; List of creditors as 10/05/2022

List of operational creditors (Other than Workmen and Employees and Government Dues)

Sl. No.	Name of cre	Details of claim received		Details of claim admitted						Amount of contin-	Amount of any	of	Amount of claim	Remarks, if any
	ditor	Date of receipt	Amou nt clai med	Amou nt of cl aim ad mitted	Natur e of cl aim	Amount covered by security interest	Amount covered by guara -ntee	Whether related party?	% of voting share in CoC	gent claim	mutual dues, that may be set-off	claim not ad- mitted	under verifica- tion	
	M/s Shyam Sunder Trading Co. through Partner Mr. Rajesh Kr. Periwal	19/04/2022	3645411	Nil	OC	NA	NA	NA	NA	NA	NA	NA	3645411	12,91,651/- (Due to limitation period and pending clarification)
	Gopal Chand Bajaj	18/04/2022	358215	Nil	OC	NA	NA	NA	NA	NA	NA	NA	358215	Nil as Form B has not been submitted and time barred claim
	Bindawal a cables and Conducto rs Ltd.	29/04/2022	5585595	Nil	OC	NA	NA	NA	NA	NA	NA	NA	5585595	Need to Provide loan Agreement